

The Central Statistical Organisation is located in Delhi. There is a Block Office under the Directorate of National Sample Survey, New Delhi, which has been functioning from Nagpur since 1950. This office is not intended to be shifted out of Nagpur.

#### Haj Pilgrims

1059. { Shri A. K. Gopalan:  
Shri Imbichibava:

Will the Prime Minister be pleased to state:

(a) the number of Haj pilgrims, State-wise, who have been going for the pilgrimage from India each year during the last ten years;

(b) whether there has been a persistent demand from Kerala for providing facilities for Haj Pilgrimage at Cochin; and

(c) if so, the steps taken in this regard?

The Prime Minister and Minister of External Affairs and Minister of Atomic Energy (Shri Jawaharlal Nehru): (a) to (c). The information is being collected and will be placed on the Table of the House as soon as it is available.

#### Land Legislation in Orissa

1060. Shri Surendranath Dwivedy: Will the Minister of Planning be pleased to state:

(a) whether it is a fact that the land legislation on agricultural holdings has not yet been passed in Orissa;

(b) if so, what are the reasons and whether they have intimated to the Planning Commission the approximate time when Government of Orissa propose to complete this legislation; and

(c) which are the other States where such Bills are still pending before the legislature?

The Minister of Planning and Labour and Employment (Shri Nanda): (a) and (b). The Orissa Land Reform Act, 1960 includes provisions for a

ceiling on agricultural holdings. In September 1961, an amendment Bill was introduced to provide *inter alia* for some of the suggestion made by the Government of India. The Bill was reported upon by the Select Committee. Further consideration of the amendment Bill in the legislature was postponed pending examination of the repercussions of the judgment of the Supreme Court regarding the Kerala Agrarian Relations Act. The matter is still under the consideration of the Orissa Government.

(c) The progress of the legislation in other States has been set out in the reply to Unstarred Question No. 501 answered on 30th March 1962.

#### Stolen Cars

1061. Shri Balkrishna Wasnik: Will the Prime Minister be pleased to state:

(a) whether it is a fact that the cars stolen from various States of India have been sold in Nepal at very cheap prices; and

(b) if so, the action Government propose to take in the matter?

The Prime Minister and Minister of External Affairs and Minister of Atomic Energy (Shri Jawaharlal Nehru): (a) Reports have been received that some jeeps and cars stolen from India have been taken to Nepal. Government have, however, no information whether these cars were sold in Nepal at very cheap prices.

(b) The matter has been brought to the notice of the Government of Nepal. Increasing vigilance is being maintained by the Bihar Police on the Indian side of the Indo-Nepal border to prevent the entry of unauthorised goods, including stolen cars, into Nepal.

#### Hosiery Industry

1062. Shri P. C. Borooah: Will the Minister of Commerce and Industry be pleased to state:

(a) whether a working group has been appointed to survey the pro-